

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
STARRED QUESTION No. *137
TO BE ANSWERED ON 24.12.2018

Deforestation and encroachment on forest land

*137. SHRI ABDUL WAHAB:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of complaints received by the Ministry on cutting down of trees and encroachment of forest land in many States including Kerala; and
- (b) the details of action taken thereon?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

- (a) & (b) The statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PART (a) & (b) OF THE RAJYA SABHA STARRED QUESTION No. *137 DUE FOR 24.12.2018 REGARDING DEFORESTATION AND ENCROACHMENT ON FOREST LAND ASKED BY SHRI ABDUL WAHAB.

(a)& (b) Sir, Protection and Management of Forests and prevention of illegal felling/cutting of trees is primarily the responsibility of the concerned State/UT Government. Therefore, all necessary action for prevention and control need to be taken by the concerned State/UT Governments under Indian Forest Act, 1927 and various State Acts and Rules.

However, complaints are lodged online on the online (CPGRAMS) portal on (<https://pgportal.gov.in/cpgoffice/>). The details of complaints received in 2018 by the Ministry regarding cutting down of trees and encroachment of forest land is given at annexure -1.

These complaints need to be addressed by the State/UT Governments under various State Acts and Rules including Indian Forest Act, 1927. The complaints referred in annexure -1 have therefore been sent to respective State/UT Governments for further action and disposal at their end.

The Ministry has requested all the State/ UTs Government on several occasions to remove encroachment and ensure that no further encroachment takes place as per the existing acts/rules, because removal of encroachment from forest land falls within the domain of State Government.

STATEMENT REFERRED IN REPLY TO PART (a) OF THE RAJYA SABHA STARRED QUESTION No. *137 DUE FOR 24.12.2018 REGARDING DEFORESTATION AND ENCROACHMENT ON FOREST LANDASKED BY SHRI ABDUL WAHAB GRIEVANCES RECIEVED FROM 01.01.2018 TO 30.11.2018 REGARDING ENCROACHMENT ON FOREST LAND AND CUTTING OF TREES

Sr. No.	Registration No.	Name of the Applicant
1	MOEAF/E/2018/00325	Smt.Preet Kaur
2	MOEAF/E/2018/643	Shri. Siddhesh Desai
3	MOEAF/E/2018/958	Shri. Sunny Das
4	MOEAF/E/2018/01265	Shri. Ganesh Bhandari
5	MOEAF/E/2018/1431	Shri. Harish Kumar Maurya
6	MOEAF/E/2018/1438	Shri. Siddesh Desai
7	MOEAF/E/2018/1455	Shri. Siddesh Desai
8	PMOPG/E/2018/337535	Smt. Inderjeet Shelke
9	PMOPG/E /2018/344348	Shri. Prem Chand
10	PMOPG/E /2018/0263308	Smt. Aishwarya Sunil
11	PMOPG/E /2018/0290145	Shri Manik Gupta
12	PMOPG/E /2018/0305618	Shri Deepak
13	PMOPG/E /2018/00911	Smt. Swati Jaiswal
14	PMOPG/E /2018/00913	Shri Nitesh
15	PMOPG/E /2018/00915	Shri Naveen Kumar
16	PMOPG/E /2018/01105	Shri Gyananjay Kumar
17	PMOPG/E /2018/01265	Shri Ganesh Bhandary
18	MOEAF/E/2018/1318	Smt. Richi Naik
